

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 29 of 2015

Dated: 24th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal,
Ms. Anushree Bordhan

Counsel for the Respondent(s) : Mr. Rishabh Donnel Singh for
R.No.2, MPPMCL
Mr. Ramalingam Adv. along with
Chief Engineer of Tamil Nadu
Generation & Distribution Co. Ltd.,

ORDER

Mr. Ramalingam, learned counsel for the respondent as well as Chief Engineer of the Central Commission have been heard on the issues involved. Ms. Poorva Saigal, learned counsel for the appellant, has been heard in the rejoinder submissions and thus the arguments are complete.

Judgment Reserved.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt